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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench.

C.P. No. 17 of 1998
in
O.A. No. 1480 of 1987

New Delhi, dated the 5th February, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shripal,
Non-Technical Supervisor (NTS),
Road Material Testing Laboratory (P.W.D.),
Govt. of NCT, Delhi,
M.S.O. Building, Ground Floor,
I.P. Estate,
New Delhi-110002. Applicant

(By Advocate: Shri Subhash C. Gupta)

Versus

1. Mrs. Kiran Aggarwal,
Secretary,
Ministry of Urban Affairs & Employment,
Govt. of India,
Nirman Bhawan,
New Delhi.
2. Shri B.S. Duggal,
Director General of Works,
Central Public Works Dept.,
Room No. 101-A, Nirman Bhawan,
New Delhi.
3. Shri S.P. Banwait,
Chief Engineer - Zone III, P.W.D.,
1st Floor, M.S.O. Building,
I.P. Estate,
New Delhi-110002.
4. Shri K. Nayak,
Surveyor of Works-I,
Public Works Dept.,
Govt. of NCT, Delhi
12th Floor, M.S.O. Building,
I.P. Estate,
New Delhi-110002. Respondents

(None appeared)

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Gupta prays for permission to withdraw the C.P. Permission is granted and the C.P. No. 17/98 is dismissed as withdrawn.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)

Member (J)

S.R. Adige

(S.R. Adige)

Vice Chairman (A)

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